

CITY CIVIL COURT MUMBAI
In The Court Of : SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 01-12-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	SUIT <u>101832/2019</u>	M/s. Ruia Rayons Pvt Ltd Versus Jyotsna Industries Pvt Ltd	Shri S. U. Pandey
2)	SUIT <u>100021/2019</u>	Mathew Julius Menezes Versus Madhur Kaju Udyog	Bhuta and Associates
EX-PARTE JUDGEMENT			
3)	SUIT <u>101785/2019</u>	Mr. Pramod Yashvant Keni Versus 1.M/s.Thakordas and Madgavkar 2.Shri.Bharat Bachhubhai Merchant	Kihsoore M. Maru
ARGUMENTS			
4)	SUIT <u>102179/2018</u>	Jeevandeep Edumedia Pvt Ltd Versus Mr. Pradeep Mishra	M/s. J. R. Vakil and Associates
ARGUMENT P.H.			
5)	SUIT <u>101735/2011</u>	SHRI SURESH CHAND RAMGOPAL GUPTA Versus SHRI K. BHASKARAN AND ORS	P.R. MOSES.
FRAMING ISSUES			
6)	SUIT <u>101623/2016</u>	M/s. P.V. Steel Industries Versus 1.Micon Valves (India) Private Limited 2. Mohammed Ilyas Shaikh 3.Ishrat Khatoon Shaikh	Krishnagopal S. Tripathi

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 02-12-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	<u>SUIT 100110/2019</u>	UCO Bank Versus M/s. Shree Krishna Enterprises	Parag Kale
2)	<u>SUIT 100248/2019</u>	Mrs. Shakuntala Ramesh Dargad Versus Mr. Viraj Rajendra Chodankar	Mr. Sunil D. Mishra
3)	<u>SUIT 102384/2019</u>	Piddilite Industries Ltd Versus Anand Plywoods	Swapnil Bhende and Mani Bhende
4)	<u>SUIT 102697/2019</u>	Canara Bank Versus Shaikh Mohamed Anees	Mr. Rajkumar Shukla
5)	<u>SUIT 103092/2019</u>	Mrs. Jaya Uday Mahale Versus M/s. Car Bazaar Automobiles Pvt. Ltd.	Suresh Rajeshwar
ARGUMENTS			
6)	<u>SUIT 101069/2016</u>	1.Mr. Vasant Vasudeo Sawant 2.Mrs. Sandhya Jayant Asade @Miss. Sandhya Vasudeo Sawant Versus Mr. Gopichand Gopal Utekar	Rajesh Singh and Associates
FRAMING ISSUES			
7)	<u>SUIT 100303/2018</u>	Babaulal Pukhraj Sanghavi Versus Preci Fab Engineers Pvt Ltd	Jagdish Nagar and Associates
CH/S ORDERS			
8)	<u>SUIT 100477/2019</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla

Sr No	Cases	Party Name	Advocate Name
9)	<u>SUIT</u> <u>100741/2019</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
10)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100030/2020</u>	Canara Bank Versus Somnath Maruti Shirke	Mr. Rajkumar Shukla
11)	<u>CHAMBER</u> <u>SUMMONS</u> <u>100031/2020</u>	Canara Bank Versus Sadaruddin Hafij Mirza	Rajkumar K. Shukla

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 03-12-2020

Sr No	Cases	Party Name	Advocate Name
ORDER			
1)	SUIT <u>109423/2000</u>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
EX-PARTE JUDGEMENT			
2)	SUIT <u>101148/2018</u>	M/s. New Manak Overseas Ltd. Versus Mr. Prabhuram Vagaji Prajapati	K.P. Dubey and Sujeet R. Maurya
3)	SUIT <u>101840/2019</u>	M/s. New Manak Metalloys Ltd Versus 1. M/s. Excel Steel 2. Mr. Bharat Achlaram Modi 3. Mrs. Kamlaben Satish Rathod	K. P. Dubey and Sujeet R. Maurya
ARGUMENTS			
4)	SUIT <u>101636/2017</u>	Mr. Rajendra Ratan Shetty Versus 1.Sajnidevi Omprakash Nawal 2.Anita Omprakash Nawal 3.Jayesh Omprakash Nawal	Ravindra L. Singh
5)	SUIT <u>101808/2019</u>	State Bank of India Versus 1. M/s. S. B. Travels 2. Mr. Iqbal Idrish Shaikh	Mrs. A. W. Barve
6)	SUIT <u>100158/2019</u>	M/s. Balaji Metal Craft Versus Mr. Akash Haridas	Mr. M. B. Jambusaria
7)	SUIT <u>100245/2019</u>	Dena Bank Versus Amit Prakash Mohite	Mrs. A.W. Barve
FRAMING ISSUES			
8)	SUIT <u>100825/2016</u>	Shri. Demji Devji Limda Versus 1.Jalaram Transport Company 2.M/s. Goodwill Enterprises	J.P. Daiya

Sr No	Cases	Party Name	Advocate Name
9)	<p style="text-align: center;">SUIT <u>102482/2016</u></p>	<p style="text-align: center;">M/s. Odhawji Lawji and Company Versus 1.Union Bank Of India-The Chairman 2.Union Bank of India-GM 3.Union Bank of India-GM</p>	<p style="text-align: center;">Darshana Gangar</p>
10)	<p style="text-align: center;">SUIT <u>101590/2017</u></p>	<p style="text-align: center;">Manmohan Singh Makkar Versus 1. HDFC Bank Ltd 2. The Zonal Head HDFC Bank Ltd</p>	<p style="text-align: center;">Kunal Kanungo and Sanket M. Mungale</p>

CITY CIVIL COURT MUMBAI
In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 04-12-2020

Sr No	Cases	Party Name	Advocate Name
ARGUMENTS			
1)	<u>EXECUTION</u> <u>APPLN</u> <u>100272/2018</u>	Mr. Shaikh Hasan Ali Versus 1) Mrs. Rehana Begum K.P. Riyaz Sayyad 2) Mr. Rashid K.P. Riyaz Sayyad	Smt. Geeta Tripathi
ARGUMENT P.H.			
2)	<u>SUIT</u> <u>106585/2003</u>	MR SEBSTIAN DIAS Versus NELSON GONSALVES AND ORS	NITIN G RAUT AND MRS G P VA R D SURYAWANSHI
FRAMING ISSUES			
3)	<u>SUIT</u> <u>100240/2017</u>	Mr. Prakash Bhagwandas Thakur Versus Mr. Arjun Patil	K.P. Dubey and S.R. Maruya
4)	<u>SUIT</u> <u>102498/2018</u>	Mr. Amit Omprakash Mehta Versus Mrs. Jyoti Dinesh Mehta	Res Juris
5)	<u>SUIT</u> <u>102335/2019</u>	Smt. Neelam Harish Jain Versus Gujarat Wedge Wire Screen Ltd.	R.S. Champawat
NM ORDERS			
6)	<u>SUIT</u> <u>102255/2017</u>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Ltd	K. P. Dubey and Sujeet R. Maurya
7)	<u>NOTICE OF</u> <u>MOTION</u> <u>104023/2019</u>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Pvt Ltd	K. P. Dubey

CITY CIVIL COURT MUMBAI
In The Court Of : SHRI. SHANKAR GOVIND BORLEPWAR
COURT 20 ASST. SESSIONS JUDGE
Civil Cases Listed on 05-12-2020

Sr No	Cases	Party Name	Advocate Name
EX-PARTE JUDGEMENT			
1)	<u>SUIT</u> <u>101807/2019</u>	Bank of India Versus M/s. Shakeera Tours and Travels	Arun Kumar Misra
ARGUMENTS			
2)	<u>SUIT</u> <u>102415/2018</u>	Jeevandeep Prakashan Pvt Ltd Versus Mr. Waghmare BalajiPrincipal Jijau Memorial English Medium School	M/s. J. R. Vakil and Associates
FRAMING ISSUES			
3)	<u>SUIT</u> <u>101284/2016</u>	1.Reliance Jio Infocomm. Ltd. 2.New India Assurance Co. Ltd. Versus M/s. B.D. Transport Company	
4)	<u>SUIT</u> <u>102930/2016</u>	Mr. Abubakkar Wahid Khan Versus 1.Mr. Prakash Bhogabhai Gohil 2.Mr. Vijay Bhogabhai Gohil 3.Mr. Himmat Bhogabhai Gohil	S.K. Pise and Associates, Mr. Suryakant K. Pise
5)	<u>SUIT</u> <u>100914/2017</u>	Sicom Realty Ltd Versus Vidarbha Industries Power Ltd	T. Z. Tripathi and Co
6)	<u>SUIT</u> <u>101064/2017</u>	Mrs Zeba Ansari Versus Mr Mazahar Mustaq Bookwala	Zaid S Ansari and Associates
7)	<u>SUIT</u> <u>101659/2018</u>	Nahar Builders Ltd Versus Mr. Sanjeev Mathur	FF and Associates
8)	<u>SUIT</u> <u>101661/2018</u>	Nahar Builders Ltd Versus 1. Mr. Subroto Roy 2. Oriental Bank Of Commerce	FF and Associates
9)	<u>SUIT</u> <u>101662/2018</u>	Nahar Builders Ltd Versus Mr. Amit Sehgal	FF and Associates

Sr No	Cases	Party Name	Advocate Name
10)	<u>SUIT</u> <u>101663/2018</u>	Nahar Builders Ltd Versus Mr. Siddhartha Chaudhari	FF and Associates
11)	<u>SUIT</u> <u>101665/2018</u>	Nahar Builders Ltd Versus 1. Mr. Varun Gupta 2. HSBC Bank Ltd	FF and Associates
12)	<u>SUIT</u> <u>100186/2019</u>	Phimetrics Technologies Pvt. Ltd. Versus Kotak Mahindra Bank	Dehlvi and Co.